

National Company Law Tribunal

Allahabad Bench

C P NO. 94/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: Hotel Longdale Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				


CP No. 94/ND/2012

None for the parties. It is informed that an appeal is still pending before the Hon'ble High Court. As per the previous proceeding dated 24.10.2017, hence the matter is further adjourned for reporting status of the pending appeal.

The matter be listed on 22nd December, 2017.

Date: 30/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)